

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

, 5
C.S.P. No. 737/(MAH)/2017

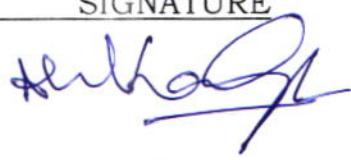
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE PARTIES: M/s. Shrem Construction Pvt. Ltd.

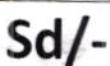
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	ASHISH O. LALPURIA	PRACTISING COMPANY SECRETARY	

ORDER

CSP 737/230-232/NCLT/MB/MAH/2017
CSP 738/230-232/NCLT/MB/MAH/2017

Company Petitions Admitted. List this matter on 6.9.2017.



V. NALLASENAPATHY
Member (Technical)



B.S.V. PRAKASHKUMAR
Member (Judicial)